

**Misc. Criminal (Bail) Case No. 104/2020**

**21-04-2020.**

Case record along with the case diary is received today.

Perused the same and also heard the learned counsel of both sides.

Considering the materials available in the case diary, the interim bail granted to the accused/petitioner Md. Sadik Nihar vide order dated 02-04-2020 is hereby made absolute with the following conditions:

1. The accused petitioner shall extend necessary co-operation to the Investigating Officer.
2. He shall not, in any way hamper the investigation or temper with the evidence and
3. He shall not intimate any of the witnesses of this case  
Send back the case diary.
4. The accused/petitioner shall appear before the I.O. within ten days from the date of this order.

Copy of this order be sent to the I.O. along with the case diary.

Send back the case record.

The Misc. (Crl) case stands disposed of.

(I. Barman)  
Sessions Judge,  
Sonitpur, Tezpur.